

Appendix I: Revenue Receipts of Individual States (Contd.)

(Rs. Lakh)

Items	MEGHALAYA				MIZORAM			
	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUES (I+II)	139,883	169,269	172,145	197,513	137,095	103,908	147,930	148,037
I. TAX REVENUES (A+B)	40,277	42,315	44,934	50,988	16,418	18,565	18,916	26,262
A. State's Own Tax Revenue (1 to 3)	17,769	20,500	20,500	22,850	3,385	2,992	3,343	3,551
1. Taxes on Income (i+ii)	97	70	70	74	408	400	400	400
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	97	70	70	74	408	400	400	400
2. Taxes on Property and Capital Transactions (i to iii)	386	464	464	486	85	150	92	95
i) Land Revenue	49	44	44	46	72	140	82	85
ii) Stamps and Registration fees	337	420	420	440	13	10	10	10
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3 Taxes on Commodities and Services (i to vii)	17,286	19,966	19,966	22,290	2,892	2,442	2,851	3,056
i) Sales Tax (a to f)	11,014	10,799	10,800	12,850	2,332	1,900	2,300	2,500
a) State Sales Tax	4,778	3,976	3,976	5,208	2,332	1,900	2,300	2,500
b) Central Sales Tax	2,676	2,920	2,921	2,582	—	—	—	—
c) Sales Tax on Motor Spirit and Lubricants	3,542	3,903	3,903	5,060	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	18	—	—	—	—	—	—	—
ii) State Excise	5,280	7,800	7,800	8,000	136	136	136	136
iii) Taxes on Vehicles	552	630	630	666	338	320	320	325
iv) Taxes on Goods and Passengers	202	440	440	462	61	50	65	65
v) Taxes and Duties on Electricity	3	32	32	34	1	—	—	—
vi) Entertainment Tax	121	152	152	178	—	—	—	—
vii) Other Taxes and Duties	114	113	112	100	24	36	30	30
B. Share in Central Taxes	22,508	21,815	24,434	28,138	13,033	15,573	15,573	22,711
II. NON-TAX REVENUE (C+D)	99,606	126,954	127,211	146,525	120,677	85,343	129,014	121,775
C. State's Own Non-Tax Revenue (1 to 6)	12,895	13,923	14,180	15,683	5,801	6,327	6,658	6,399
1. Interest Receipts	562	295	552	510	327	180	200	200
2. Dividends and Profits	18	3	3	3	—	—	—	—
3. General Services	1,654	2,532	2,532	2,660	1,440	1,247	1,369	1,277
<i>of which:</i> State lotteries	855	1,200	1,200	1,200	672	700	800	700
4. Social Services (i to viii)	204	341	341	360	567	580	575	576
i) Education, Sports, Art and Culture	80	100	100	105	69	42	42	42
ii) Medical, Public Health and Family Welfare	62	96	96	100	32	40	40	40

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Items	MEGHALAYA				MIZORAM			
	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iii) Housing	20	45	45	47	37	40	35	35
iv) Urban Development	1	2	2	2	—	—	—	—
v) Labour and Employment	10	46	46	50	—	—	—	—
vi) Social Security and Welfare	2	8	8	9	30	35	35	35
vii) Water Supply and Sanitation	29	39	39	41	392	420	420	420
viii) Others	—	5	5	6	7	3	3	4
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	10,457	10,752	10,752	12,150	3,467	4,320	4,514	4,346
i) Crop Husbandry	157	300	300	315	26	31	32	32
ii) Animal Husbandry	123	162	162	170	61	65	65	65
iii) Fisheries	2	6	6	6	6	7	7	7
iv) Forestry and Wildlife	1,176	940	940	1,300	316	260	260	260
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	84	19	19	49	16	2	2	2
vii) Other Agricultural Programmes	70	115	118	124	72	48	48	48
viii) Major and Medium Irrigation projects	1	—	—	—	—	—	—	—
ix) Minor Irrigations	6	6	6	6	5	4	4	4
x) Power	—	—	—	—	2,614	3,500	3,672	3,500
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	16	31	31	33	16	6	6	6
xiii) Industries@	8,618	8,888	8,888	9,850	3	—	5	5
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	149	200	200	200
xvi) Tourism	—	2	2	2	40	30	30	30
xvii) Others*	204	283	280	295	143	167	183	187
D. Grants from the Centre (1 to 5)	86,711	113,031	113,031	130,842	114,876	79,016	122,356	115,376
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	46,150	53,520	53,520	71,475	71,333	43,802	62,475	60,916
	—	—	—	—	—	—	—	—
2. Central Plan Schemes	133	3,563	3,563	2,813	625	175	540	100
3. Centrally Sponsored Schemes	6,182	15,612	15,612	18,754	10,039	15	12,015	24
4. NEC/ Special Plan Scheme	1,313	5,072	5,072	6,088	1,350	2	5,523	2
5. Non-Plan Grants (a to c)	32,933	35,264	35,264	31,712	31,529	35,022	41,803	54,334
a) Statutory Grants	—	28,626	—	—	29,839	33,807	34,079	53,719
b) Grants for relief on account of Natural Calamities	342	—	359	359	252	271	1,339	271
c) Others	32,591	6,638	34,905	31,353	1,438	944	6,385	344

Appendix I: Revenue Receipts of Individual States (Contd.)

(Rs. Lakh)

Items	NAGALAND				ORISSA			
	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUES (I+II)	235,979	195,480	201,933	219,508	944,024	1,146,311	1,149,314	1,269,316
I. TAX REVENUES (A+B)	32,552	24,480	24,470	29,098	662,942	791,811	774,843	817,016
A. State's Own Tax Revenue (1 to 3)	6,855	8,446	8,436	10,996	330,173	347,647	358,829	401,002
1. Taxes on Income (i+ii)	1,263	1,300	1,300	1,300	5,263	5,375	5,521	6,010
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	1,263	1,300	1,300	1,300	5,263	5,375	5,521	6,010
2. Taxes on Property and Capital Transactions (i to iii)	120	130	120	135	25,634	25,788	31,090	36,200
i) Land Revenue	54	50	50	55	10,326	8,600	12,000	13,200
ii) Stamps and Registration fees	66	80	70	80	15,308	17,188	19,090	23,000
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3 Taxes on Commodities and Services (i to vii)	5,472	7,016	7,016	9,561	299,276	316,484	322,218	358,792
i) Sales Tax (a to f)	4,563	6,036	6,036	8,500	186,397	195,800	206,300	214,000
a) State Sales Tax	4,563	6,036	6,036	8,500	154,647	175,828	185,257	192,172
b) Central Sales Tax	—	—	—	—	31,750	19,972	21,043	21,828
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	—	—	—	—
ii) State Excise	199	250	250	250	25,637	32,475	29,016	50,000
iii) Taxes on Vehicles	600	610	610	680	28,003	30,439	32,059	38,000
iv) Taxes on Goods and Passengers	103	110	110	120	37,719	32,700	30,024	28,000
v) Taxes and Duties on Electricity	1	—	—	1	20,043	21,680	24,084	28,000
vi) Entertainment Tax	—	—	—	—	152	1,075	207	223
vii) Other Taxes and Duties	6	10	10	10	1,325	2,315	528	569
B. Share in Central Taxes	25,697	16,034	16,034	18,102	332,769	444,164	416,014	416,014
II. NON-TAX REVENUE (C+D)	203,427	171,000	177,463	190,410	281,082	354,500	374,471	452,300
C. State's Own Non-Tax Revenue (1 to 6)	6,091	6,370	7,139	7,508	109,454	97,620	102,890	106,128
1. Interest Receipts	561	143	200	350	16,438	3,500	8,707	1,000
2. Dividends and Profits	—	—	—	—	13,806	1,015	6,854	500
3. General Services	735	1,307	2,011	1,647	5,620	13,851	5,011	4,435
<i>of which: State lotteries</i>	—	—	—	—	—	—	—	—
4. Social Services (i to viii)	390	379	383	436	6,462	9,960	6,666	8,197
i) Education, Sports, Art and Culture	19	30	20	22	1,200	3,235	1,326	1,200
ii) Medical, Public Health and Family Welfare	7	13	13	14	755	1,056	1,175	1,291

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	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iii) Housing	219	230	230	253	1,217	1,684	1,253	1,570
iv) Urban Development	—	—	—	—	2	55	1	1
v) Labour and Employment	3	3	3	4	468	200	192	279
vi) Social Security and Welfare	56	1	15	16	164	—	11	98
vii) Water Supply and Sanitation	80	100	100	125	2,416	3,424	2,590	3,590
viii) Others	6	2	2	2	240	306	118	168
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	4,405	4,541	4,545	5,075	67,128	69,294	75,652	91,996
i) Crop Husbandry	6	10	9	10	445	920	370	266
ii) Animal Husbandry	22	18	31	40	79	240	54	47
iii) Fisheries	—	1	1	1	195	267	179	117
iv) Forestry and Wildlife	343	298	323	350	4,864	9,135	4,000	9,500
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	42	4	4	4	239	830	125	222
vii) Other Agricultural Programmes	4	3	3	4	103	376	44	62
viii) Major and Medium Irrigation projects	—	—	—	—	3,229	3,362	5,007	6,000
ix) Minor Irrigations	1	1	1	1	378	260	400	525
x) Power	2,930	3,200	3,400	3,800	290	401	158	200
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	25	16	16	18	10	69	6	10
xiii) Industries@	5	10	5	6	55,208	49,642	64,088	73,603
xiv) Ports and Light Houses	—	—	—	—	214	600	155	180
xv) Road Transport	575	850	700	785	—	—	—	—
xvi) Tourism	20	9	20	22	28	80	23	18
xvii) Others*	432	121	32	34	1,846	3,112	1,043	1,246
D. Grants from the Centre (1 to 5)	197,336	164,630	170,324	182,902	171,628	256,880	271,581	346,172
1. State Plan Schemes <i>of which:</i> Advance release of Plan Assistance for Natural Calamities	47,516	53,434	59,755	61,909	104,865	165,594	164,774	176,389
2. Central Plan Schemes	12,604	14,193	20,448	27,579	6,164	46,389	47,493	55,476
3. Centrally Sponsored Schemes	—	—	—	—	34,038	18,759	19,924	23,775
4. NEC/ Special Plan Scheme	2,085	9,114	4,496	4,477	—	—	—	—
5. Non-Plan Grants (a to c)	135,131	87,889	85,625	88,937	26,561	26,138	39,390	90,532
a) Statutory Grants	88,278	76,497	76,051	76,377	—	—	—	67,434
b) Grants for relief on account of Natural Calamities	166	264	445	264	—	—	—	—
c) Others	46,687	11,128	9,129	12,296	26,561	26,138	39,390	23,098